POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

DEEVEE COMMERCIALS LIMITED

Registered office: Gauri Business Centre, Shantiniketan Building, 8, Camac Street, 4th Floor, Room No. 409, Kolkata – 700 017

The details subsequent to the completion of the Offer made vide Public Announcements dated May 13, 2010 and July 19, 2010 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by (a) New Way Constructions Limited (b) EPL Securities Limited (c) Karan Business Private Limited (d) Zen Business Private Limited (e) Sneha Enclave Private Limited (f) Sneha Niketan Private Limited (g) Sneha Abasan Private Limited and (h) Sneha Gardens Private Limited (hereinafter individually referred to as "Acquirer" and collectively referred to as "Acquirers") to acquire 1,227,348 equity shares of Rs. 10/- each representing 20% of the voting capital of Deevee Commercials Limited at a price of Rs. 33/- per fully paid-up share ('Offer Price') are as under:

1	Name of the Target Company :	Deevee Commercials Limited
2	Name of Acquirers:	(a) New Way Constructions Limited (b) EPL Securities Limited (c) Karan Business Private Limited (d) Zen Business Private Limited (e) Sneha Enclave Private Limited (f) Sneha Niketan Private Limited (g) Sneha Abasan Private Limited and (h) Sneha Gardens Private Limited.
3	Name of Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	Maheshwari Datamatics Private Limited
5	Offer Details Date of opening of the offer : Date of closure of the offer :	 Wednesday, July 21, 2010 Monday, August 9, 2010

Sl. No.	Item	Proposed in the Offer Document		Actuals	
1	Offer price	Rs. 33/- per share		Rs. 33/- per share	
		No.	**%**	**No.**	**%**
2	Share holding of Acquirers before Share Purchase Agreements ("SPAs")/PA	NIL	–	NIL	–
3	Shares acquired by way of SPAs	4,503,155	73.38%	4,503,155	73.38%
4	Shares acquired in the Open Offer	1,227,348	20.00%	NIL	NIL
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 4,05,02,484/-		NIL	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	NIL	–	NIL	–
7	Post offer share holding of Acquirers (2+3+4+6)	**No.**	**%**	**No.**	**%**
		5,730,503	93.38%	4,503,155	73.38%
8	Pre & Post offer share holding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,633,581	406,233	1,633,581	1,633,581
		26.62%	6.62%	26.62%	26.62%

Status of Escrow Account, whether released or not	Escrow account will be released in due course in accordance with the Regulations.
Payment of interest, if any,	Not Applicable
Status of investor complaints received, if any	NIL

This Public Announcement will also be available on the SEBI website at www.sebi.gov.in

The Acquirers accept full responsibility for the information contained in this Post Issue Public Announcement and for the fulfillment of their obligations under the Regulations.

The terms used but not defined in this announcement shall have the same meaning assigned in the earlier Public Announcements/ Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements/ Letter of Offer.

Issued by Manager to the Offer for and on behalf of the Acquirers

MICROSEC
MICRO FOCUS. MEGA WEALTH

MICROSEC CAPITAL LIMITED
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Contact Person : Mr. Manav Goenka

Place : Kolkata
Date : August 20, 2010